

ITEM NO.805

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12044/2017

RAJENDRA SINGH GAHLAUT (DEAD) BY LRS ANR. & ANR. Appellant(s)

VERSUS

THE REG. COOP. SOCIETIES U.P AND ORS. & ORS. Respondent(s)

Date : 05-02-2026 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. E. C. Agrawala, AOR

For Respondent(s) : Mr. Jogya Scaria, AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter on 25.02.2026.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)